

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

LR (B) 47/2017/23

Dated; Shillong the 8th September, 2026.

OFFICE ORDER

In supersession to the Office Order No. LR (B) 47/2017/17 dated 28th November, 2025. work is allocated to the following officers of Law Department with immediate effect and until further orders as shown below,-

1. ALLOCATION OF WORK FOR ADDITIONAL SECY AND JOINT SECRETARIES.

AS	JS (MMS)	JS (DL)	JS(SKS)	JS (LAL)
1. Information Technology & Communication	1. Arts & Culture	1. Agriculture & Farmers Welfare	1. Cabinet Affairs	1. Labour Employment & Skill Development.
2. Parliamentary Affairs	2. Community & Rural Development	2.Planning Investment Promotion & Sustainable Development	2.Information & Public Relations	2. Food Civil Supplies & Consumer Affairs Department
3. Revenue & Disaster Management	3. General Administration	3. Education	3. Mining & Geology	3. Tourism
4. Sports & Youth Affairs	4. Home (Police)	4. Cooperation	4 Personnel	4. Water Resources
5. Animal Husbandry & Veterinary	5. Home (Political)	5. District Council Affairs	5. Finance	5.Chief Minister's Secretariat
6. Commerce & Industries	6. . Transport	6. P.W.D	6. Soil & Water Conservation	6. Home (Civil Defence & Home Guards)
7. Prisons & Correctional Services	7. Law Department	7. Border Areas Development	7. Housing	7. Textiles
8. Excise, Registration, Taxation & Stamps	8.Secretariat Administration	8. Power	8.Public Health Engineering	8. Legal Metrology
9. Forest & Environment	9. Health & Family Welfare	9.Program Implementation & Evaluation	9. Social Welfare	9. MSLSA
10. Printing & Stationery	10. Elections	10. Fisheries	10. Urban Affairs	10. Home (Passport)

**2. ALLOCATION OF WORK FOR DEPUTY SECRETARIES AND
UNDER SECRETARIES**

DS (LKS)	DS (SNS)	US (SL)	US (MKM)
1. Community & Rural Development	1. General Administration Department	1.Home (Police)	1Urban Affairs
2 Housing	2. Sports & Youth Affairs	2.Home (Political)	2. Secretariat Administration
3 Education	3. Fisheries	3. Mining & Geology	3. Cabinet Affairs
4 P.W.D	4.Public Health Engineering	4. Program Implementation & Evaluation	4. Arts & Culture
5 Forest & Environment	5 Transport	5. Animal Husbandry & Veterinary	5. Cooperation
6 Revenue & Disaster management	6 . Elections	6. Home (Prisons & Correctional Services)	6. Printing & Stationery
7.Power	7. District Council Affairs	7. Soil & Water Conservation	7. Finance
8.Home (Passport)	8. Social Welfare	8. Water Resources	8. Parliamentary Affairs
9.Chief Minister's Secretariat	9. Law	9. Excise, Registration, Taxation & Stamps	9. Commerce & Industries
10.Textiles	10. Planning Investment Promotion & Sustainable Development	10. Health & Family Welfare	10. Food Civil Supplies & Consumer Affairs
11.Labour Employment & Skill Development.	11. Tourism	11. Personnel	11. Agriculture
12. Information & Public Relations	12. Information Technology & Communication	12. Legal Metrology	12. MSLSA
	13. Border Areas	13 Home (Civil Defense & Home Guards)	

3.ALLOCATION OF WORK FOR LAW OFFICERS

LO (SJD)	LO (MD)	LO (DM)	LO(NRM)
1. Forest & Environment	1. Sports & Youth Affairs	1. Information Technology & Communication	1. Law Department
2. G.A.D	2. Personnel	2. Power	2.Information & Public Relations
3. Border Areas Development	3. Animal Husbandry & Veterinary	3. Finance	3. Water Resources
4. Secretariat Administration	4. Election	4. Housing	4. Prisons & Correctional Services
5. Textiles	5. Planning Investment Promotion & Sustainable Development	5. Health & Family Welfare	5. Home (Civil Defense & Home Guards)
6. Mining & Geology	6. Cooperation	6.Labour Employment & Skill Development.	6. Printing & Stationery
7. Urban Affairs	7. Home Passport	7. Community & Rural Development	7. Fisheries
8. PWD	8. Soil & Water Conservation	8. Chief Minister's Secretariat	8. Arts & Culture
9. District Council Affairs	9. Social Welfare	9. Parliamentary Affairs	9. PHE
10. Tourism	10. Home Police	10. Commerce & Industries	10. Education
11. Revenue & Disaster Management	11. Home Political	11. Agriculture & Farmers Welfare	11. Food Civil Supplies & Consumer Affairs
12. Transport	12. ERTS	12. Cabinet Affairs	12 .Program Implementation & Evaluation
13. MSLSA	13. Legal Metrology		

All Parliament and Legislative Assembly Questions pertaining to different Departments will be dealt by the concerned Officers dealing with respective Departments.

All Court cases pertaining to Supreme Court, NGT, High Courts and District Courts relating to different Departments will be dealt by the concerned Officers dealing with respective Departments.

Sd/-
Commissioner & Secretary to the Govt. of Meghalaya
Law (B) Department.

Memo No. LR (B) 47/2017/24-A

Dated: Shilong the 8th September, 2026

Copy to:-

1. P.S to the Commissioner & Secretary to the Govt of Meghalaya, Law Department.
2. P.A to the Secretary to the Govt of Meghalaya, Law Department.
3. All Officers of Law Department.
4. All Dealing Assistants of Law (B) Department with a direction to strictly follow the allocation of work
5. DEO, Law (A) Department to upload on the website of Law Department.

By order etc.,



Secretary to the Govt of Meghalaya
Law (B) Department.